Government of India Ministry of Finance Department of Economic Affairs

RAJYA SABHA UNSTARRED QUESTION NO.1657

TO BE ANSWERED ON TUESDAY DECEMBER 10, 2024/ Agrahayana 19, 1946 (Saka)

Commission for Agents under NSS Schemes

No.1657

Shri Vivek K.Tankha:

Will the Minister of FINANCE be pleased to state:-

- (a) whether Government is aware about the problem of commissions being faced by around 7 lakhs agents working for National Small Savings (NSS) schemes;
- (b) whether percentage of commission has been cut-short in NSS schemes, if so, the details thereof for the last five years;
- (c) the steps taken to curb indirect pressure being exerted over the agents by the Post- office officials to distribute the portfolio of their clients so as to include new Government schemes, wherein there is no commission payable; and
- (d) whether there is an option of "Agent Code" in the online registration of schemes of Post-Office?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF FINANCE

(SHRI PANKAJ CHAUDHARY)

- (a) Various suggestions are received by the government from different stakeholders from time to time.
- (b), (c) and (d) No Sir.
